

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
BANGALORE - 560 030.

Review Application No.3 of 1995 in

Dated: 21 MAR 1995

APPLICATION NO. 1178 of 1994.

APPLICANTS: Sri.Y.Narasimha Prasad,
V/s.

RESPONDENTS: The General Manager, Telecom, Bangalore

To

1. Sri.H.Basava Raju, Advocate,
M.S.K.S. Building, Sirur Park Road,
Seshadripuram, Bangalore-560 020.

Subject:- Forwarding copies of the Orders passed by the
Central Administrative Tribunal, Bangalore-38.

—xxx—

Please find enclosed herewith a copy of the Order/
Stay Order/Interim Order, passed by this Tribunal in the above
mentioned application(s) on 13-03-1995.

Issued on
21/03/95
[Signature]

g/c

[Signature]
to DEPUTY REGISTRAR
JUDICIAL BRANCHES.

In the Central Administrative Tribunal
Bangalore Bench
Bangalore

ORDER SHEET

Review Application No. 3 of 1995
in OA 1178/94

Applicant

Y Narasimha Prasad

Advocate for Applicant

Sh H Basavaraju

Respondent

GM, Telecom, B'lore.

Advocate for Respondent

Date	Office Notes	Orders of Tribunal
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DKS/vc

13.3.95

Had interviewed the applicant.
come to the view that the
applicant is not fit for the post.
KA should be removed
from the post. Sd/-



TRUE COPY

Section Officer
Central Administrative Tribunal
Bangalore Bench
Bangalore